

ITEM NO.33

COURT NO.1

SECTION X

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s). 333/2023

THE STATE OF TELANGANA

Petitioner(s)

VERSUS

SECRETARY TO HER EXCELLENCY THE HONBLE GOVERNOR  
 FOR THE STATE OF TELANGANA & ANR.

Respondent(s)

(FOR ADMISSION IA No. 59530/2023 - INTERVENTION/IMPLEADMENT)

Date : 10-04-2023 These matters were called on for hearing today.

**CORAM : HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA**  
**HON'BLE MR. JUSTICE J.B. PARDIWALA**

**For Petitioner(s)** Mr. Dushyant Dave, Sr. Adv. (NP)  
 Mr. Sriharsha Peechara, Adv.  
 Mr. Rajiv Kumar Choudhry, AOR  
 Ms. Pallavi, Adv.  
 Mr. Duvvuri Subrahmanya Bhanu, Adv.

**For Respondent(s)** Mr. Tushar Mehta, Solicitor General  
 Mrs. Swati Ghildiyal, Adv.  
 Mr. Kanu Agarwal, Adv.  
 Mr. Shetty Uday Kumar Sagar, Adv.  
 Mr. Madhav Sinhal, Adv.  
 Mr. Arvind Kumar Sharma, AOR

Mr. Chand Qureshi, AOR  
 Dr. P.B.reddy, Adv.  
 Ms. Patnam Shyla, Adv.  
 Ms. C.S. Hema, Adv.

**UPON hearing the counsel the Court made the following**  
**O R D E R**

1 During the course of hearing, Mr Tushar Mehta, Solicitor General of India has placed on the record the information which he has received from the Secretary to the Governor of Telangana on 9 April, 2023 in regard to the position of the

Bills which were submitted to the Governor for assent :

“The Assents of Hon’ble Governor were given for the following Bills:

- 1) The Telangana Motor Vehicles Taxation (Amendment) Bill, 2022 (L.A. Bill No.11 of 2022)
- 2) The Telangana Municipalities (Amendment Bill), 2023 (L.A. Bill No.3 of 2023)
- 3) The Professor Jayashankar Telangana Agricultural University (Amendment) Bill, 2023 (L.A. Bill No.1 of 2023)

Further, the following Bills were reserved for consideration and assent of the Hon’ble President by the Hon’ble Governor:

- 1) The University of Forestry Telangana Bill, 2022 (L.A. Bill No.9 of 2022)
- 2) The Telangana Universities Common Recruitment Board Bill, 2022 (L.A. Bill No.10 of 2022)

The following bills are under active consideration of the Hon’ble Governor:

- 1) The Telangana State Private Universities (Establishment and Regulation) (Amendment) Bill, 2022 (L.A. Bill No.12 of 2022)
- 2) The Telangana Municipal Laws (Amendment) Bill, 2022 (L.A. Bill No.7 of 2022).
- 3) The Telangana Public Employment (Regulation of Age of Superannuation) (Amendment) Bill, 2022 (L.A. Bill No.8 of 2022).”

2 The statement indicates that certain clarifications have been sought by the Governor from the State Government in regard to Telangana Panchayat Raj (Amendment) Bill 2023 (LA Bill No 2 of 2023).

3 Moreover, it has been stated that the Azamabad Industrial Area (Termination and Regulation of Leases) (Amendment) Bill 2022 (LA Bill No 6 of 2022 has not been submitted as yet by the Law Department to the Governor for consideration

and assent.

- 4 In view of the above background, the Writ Petitions shall be listed before this Court on 24 April 2023.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**